

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR No : 2220 of 2019 & IA No. 1394 OF 2019 & IA No. 1392 OF 2019**

**Dated: 24th October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**J K Cement Limited**

**.... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Anantha Narayana M.G. for A1  
Vikash Shukla

Counsel for the Respondent(s) :

**ORDER**

Issue notice on main appeal and IA. Dasti, in addition, is permitted.

List the matter on **26.11.2019.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK